

**Central Administrative Tribunal  
Principal Bench**

**OA No.333/2017**

New Delhi, this the 3<sup>rd</sup> day of April, 2017

**Hon'ble Mr. P.K. Basu, Member (A)  
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Dr. Neha Rusia Saxena, Age 32 years,  
Designation : Doctor, Group 'A',  
W/o Dr. Deepesh Sharma,  
R/o A-19/F-1, A-Block,  
Dilshad Garden,  
Delhi-95.

...Applicant

(By Advocate : Shri Sunil Dahiya )

**Versus**

1. Govt. of NCT of Delhi,  
Through its Secretary,  
Department of Health and Family Welfare,  
9<sup>th</sup> Level, "A" Wing, Delhi Secretariat,  
I.P. Estate,  
New Delhi-110002.
2. Rajiv Gandhi Super Speciality Hospital,  
Through Medical Superintendent,  
Tahirpur,  
Delhi-110093.

...Respondents

(By Advocates : Shri N.K. Singh for Ms. Avnish Ahlawat)

**ORDER (ORAL)**

**Mr. P.K. Basu, Member (A) :-**

Heard the learned counsels. Learned counsel for respondents has produced a Certificate of Registration of Rajiv Gandhi Super

Specialty Hospital Society, which indicates that it is an autonomous body and not part of Delhi Government. It is also stated that this has not been notified under Section 14 of the Administrative Tribunals Act, 1985. In view of that, we do not have jurisdiction over this Organisation.

2. Accordingly, the OA is dismissed with liberty to the applicant to approach the appropriate forum, in accordance with law.

( Dr. Brahm Avtar Agrawal )  
Member (J)

( P.K Basu )  
Member (A)

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